

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**EASTERN ZONE BENCH, KOLKATA**

**O.A. No. 161/2023/EZ**

**In the matter of:**

**Boy buried alive while illegally**

**Mining Coal**

**News Item published in News Paper**

**"The Times of India"**

**Dt. 13.10.2023 Kolkata**

... Applicant(s)

20/2023

Sl. No. ....

**AFFIDAVIT FILED BY THE DISTRICT MAGISTRATE, PASCHIM**

**BARDHAMAN, (RESPONDENT NO. 2)**

22 NOV 2023

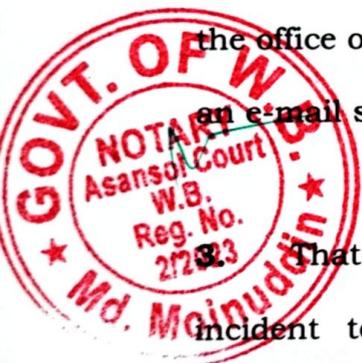
I, Sri S. Ponnambalam S., Son of Sri Sonaimuthu P. aged about 38 years, by faith Hindu, by occupation Service, working for gain as the District Magistrate & Collector, Paschim Bardhaman residing at Palm Villa, Opposite Polo Ground, Asansol, District- Paschim Bardhaman, West Bengal, do hereby solemnly affirm and state as follows-

1. I am the District Magistrate & Collector, Paschim Bardhaman. I have duly consulted the records available in my office and thereafter, I have made

myself well acquainted with the facts and circumstances of the case and, as such, am competent to affirm this Affidavit.

2. That this affidavit is being affirmed pursuant to the solemn order passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, in short Hon'ble N.G.T., E.Z., KOL on 18.10.2023 wherein Hon'ble N.G.T., E.Z., KOL was pleased to take cognizance of the said matter suo-motu in pursuance of the news item published in the News Paper "The Times of India" dated October 18, 2023 and directed the answering State Respondent being arrayed as one of the parties in the said Original Application to file counter affidavit in respect of "Boy buried alive while mining coal illegally" within the period stipulated by Hon'ble N.G.T., E.Z., KOL in the order aforesaid, which has been served upon the office of the District Magistrate and Collector, Paschim Bardhaman through an e-mail sent by Learned Deputy Registrar, Hon'ble N.G.T., E.Z., KOL.

That it is humbly submitted that the area in question wherein the incident took place is exclusively under the operational control of the Respondent No.1, however, considering the vulnerability of the deceased persons, the answering respondent by way of a communiqué bearing Memo No. 524/XLVI/LAW/DM-2023 dated 06.11.2023, the G.M., E.C.L., Sripur Satgram area and the G.M., Kunustoria area, E.C.L. were requested to inform the answering respondent by transmitting a report inter alia as regards the occurrence of the incident considered by Hon'ble N.G.T., E.Z., KOL while



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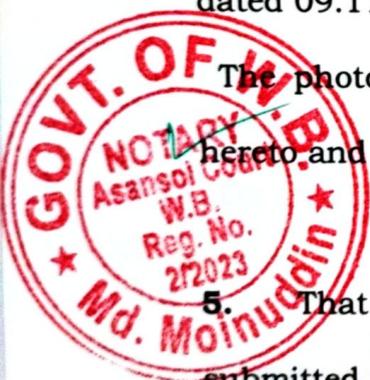
adjudicating the instant Original Application and the report received from the aforesaid respondent on November 21, 2023 is annexed hereto for kind consideration of Hon'ble N.G.T., E.Z., KOL.

The photocopies of the communications, as referred to above are annexed hereto and collectively marked **Annexure - P-1**.

4. That by way of Memo bearing No. 526/ XLVI / LAW / DM-2023 dated 06.11.2023, the Commissioner of Police, Asansol Durgapur Police Commissionerate was also requested to submit report with respect to the incident described in the instant Original Application, which has been received by the answering respondent vide Memo bearing No. 201 / RO(HC) / ASN-DGP dated 09.11.2023.

The photocopies of the communications, as referred to above are annexed hereto and collectively marked **Annexure - P-2**.

5. That it is pertinent to mention that the Police report dated 09.11.2023 submitted by the SI Sekhar Mukhopadhyay, Officer-in-Charge, Jamuria Police Station, *inter-alia* reveals that, "... It is also submitted that the area falls under the jurisdiction of ECL ..." vide para 8 of the letter addressed to the Commissioner of Police, ADCP by the Officer-in-Charge, Jamuria Police Station.



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6. The statements made in paragraph (1) to (5) are based on information derived from the records, which are usually kept and maintained by the answering respondent in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

7. It is therefore prayed that the Hon'ble Tribunal may pass necessary order or further orders as it deem fit and proper in the interest of justice.

Prepared in my office

*[Signature]*  
Advocate

**Deponent**

The deponent is known to me

Clerk to

Advocate,

Solemnly affirmed before me

On this the 23<sup>rd</sup> day of November, 2023.

Notary

All annexure are legible

*[Signature]*  
Advocate

**Solemnly Confirmed & Declared on Oath before me on Identification**

*[Signature]*

**Md. Mainuddin  
NOTARY Reg. No. 2/2023  
Asansol Court Govt. of W.B.**



**22 NOV 2023**

জেলাশাসক এবং জেলাসমাহার্তারকরণ  
 পশ্চিমবর্ধমান  
 জেলাশাসকের আইন বিভাগ  
 ইমেইল - dmpaschimbardhaman@gmail.com  
 ফোননম্বর- 0341-2254545  
 ফ্যাক্সনম্বর- 0341-2254242



Office of the District Magistrate & Collector  
 Paschim Bardhaman  
 LAW Section of the DM  
 Email-dmpaschimbardhaman@gmail.com  
 Phone No- 0341-2254545  
 Fax No- 0341-2254242

Memo. No:- 524 / XLVI / LAW / DM-2023

Dated:- the Asansol, 06.11.2023

To  
**The General Manager, Eastern Coalfields Ltd**  
**Satgram-Sripur Area,**  
**Ningha, Asansol-713370,**  
**Paschim Bardhaman (WB)**

**Sub:-** Report i.c.w. OA 161/2023/EZ (In Re: "Boy buried alive while illegally mining coal" News item published in Newspaper "The Times of India" Dated October 18, 2023, Kolkata), before the Hon'ble National Green Tribunal, Eastern Zone.

With reference to the subject noted above, please find enclosed hereto the copy of the Order dated 18/10/2023 passed by Hon'ble N.G.T., KOL, EZ, which will speak for itself.

Accordingly, you are hereby requested to let this office know as regards the following:-

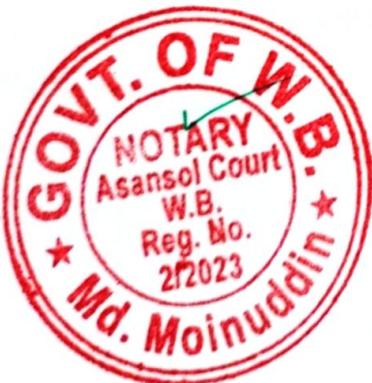
1. Remedical steps taken so far the affected area and for the Stakeholders connected therewith;
2. Precautionary measures taken so far for preventing recurrence of the incident, as viewed by Hon'ble N.G.T. while drawing up proceeding on October 18, 2023.
3. Any other measures taken so far or any other suggestions, considering impact of the said incident in future.

You are further requested to send any competent person being acquainted with the aforesaid issue and to report accordingly.

Kindly make it convenient to arrange for providing the informations, as highlighted hereinbefore as expeditiously as possible.

**Encl:** - As stated above.

  
 District Magistrate & Collector,  
 Paschim Bardhaman



22 NOV 2023



Government of West Bengal  
Office of the District Magistrate & Collector Paschim Bardhaman  
Vivekananda Sarani, P.O. Kanyapur, Asansol-713305  
Law Section  
[Email-paschimbdlaw@gmail.com](mailto:Email-paschimbdlaw@gmail.com)

Memo. No. 524 /LAW/DM/XLVI

Dated 10 / 11 / 2023

To  
The General Manager, Eastern Coalfields Ltd  
Kunustoria Area, Post-Toposi  
Dist.: - Paschim Bardhaman  
West Bengal-713362  
(e-mail- gmkunustoria@gmail.com)

Sub: - Report i.c.w. O.A. 161/2023/EZ (In Re: "Boy buried alive while illegally mining coal"  
News item published in Newspaper "The Times of India"  
Dated October 18, 2023, Kolkata), before Hon'ble National Green Tribunal, Eastern Zone.

With reference to the subject noted above, please find enclosed hereto the copy of the Order dated 18/10/2023 passed by Hon'ble N.G.T., KOL, EZ, which will speak for itself.

Accordingly, you are hereby requested to let this Office know as regards the following: -

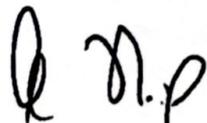
1. Remedial steps taken so far in the affected area for the Stakeholders connected therewith;
2. Precautionary measures taken so far for preventing recurrence of the incident, as viewed by Hon'ble N.G.T. while drawing up proceeding on October 18, 2023.
3. Any other measures taken so far or any other suggestions, considering impact of the said incident in future.

You are further requested to send any competent person being acquainted with the aforesaid issue and to report accordingly.

Kindly make it convenient to arrange for providing the information, as highlighted hereinbefore as expeditiously as possible.

Encl: - As stated above.



  
District Magistrate & Collector  
Paschim Bardhaman



# ECL

## Eastern Coalfields Limited

Office of the General Manager

महाप्रबंधक का कार्यालय

11

Satgram-Sripur Area, P.O.: Devchandnagar

सतग्राम-श्रीपुर क्षेत्र, पत्रालय- देवचंदनगर,

Dist.-Paschim Bardhaman, West Bengal-713332

जिला- पश्चिम बर्धमान, पश्चिमबंगाल-713332

(An ISO 9001, ISO 14001 & OHSAS 18001 Certified Company)

Ref. No. SSA/GM/Court/23/506

Dated: 21.11.2023

To,  
The District Magistrate,  
Paschim Bardhaman.

**Sub:** Report i.e. OA 161/2023/EZ in reference "Boy buried alive while illegally mining Coal" News item published in Newspaper "The Times of India" Dated October 18, 2023, Kolkata before the Hon'ble National Green Tribunal, Eastern Zone.

Dear Sir,

With due respect, I am furnishing the details as desired by your good office;

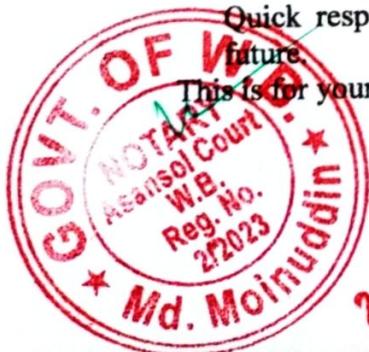
First of all, the boy didn't buried actually he was trapped below big boulders.

1. There was not any "Affected Area". It was completely illegal trespassing induced incident. However, we are repeating the precautionary measures like spreading messages through announcement at nearby villages/localities of Joba, Chanda, Kendulia, Muslim Para, Kora Para & Majhi Para at Shiv Danga, for increasing awareness, not to trespass into the SSI(Ningah) OC Patch illegally and unauthorisedly as trespassing is illegal and it is against the law. In case of trespassing by somebody, Management will take strong action against them. FIR will be lodged against the trespasser. This illegal and unauthorized trespassing into the mine may endanger their lives and they will be held responsible for any mis happening. We again placed fresh Danger Tape which is viewable from distant around the SSI(Ningah) OC Patch. Patrolling of CISF into the Mine premises and are increases. Executive and Mining staffs are engaged for announcement through Hand Mike to stop the trespassing and alert for the outsider to keep them away from the boundary of OC Patch. Number of Security Guards increases and they are on extra precautionary mode to stop any trespasser before entering into the boundary of SSI (Ningah) OC Patch. Local Police authority also requested by the Management to help in time with their forces in case of gathering of large number of trespassers outside the Mine Boundary. Dialogues with local leaders is going on to convince the local villagers not to enter in the mine, illegally & unauthorisedly
2. Reply is same as above. As after opening the Mine, management created fencing around the mine. The Security Personnel of both Contractor and ECL engaged for close watch and arrangement of CISF Personnel around the Mine. Arrangement for announcement to keep trespasser away from the boundary of the Mine has made. Danger tape, Notice Board has been displayed in the key and important points. Arrangement of lighting, fencing, etc in the Mine premises. In case of trespassing for looting of coal, FIRs are used to be lodged at local Police station.
3. To increase the awareness among the local village's, arrangement of fresh announcement at nearby villages is also carried out. Local leaders were contacted to make the villagers aware and not to trespass in the SSI Opencast Patch. Patrolling of CISF personnel have been increased. Quick response of the Local Police is required considering the impact of the said incident in

future  
This is for your kind information please.

Yours faithfully,

21.11.23  
General Manager महाप्रबंधक  
Satgram-Sripur Area सतग्राम-श्रीपुर क्षेत्र, ईर



22 NOV 2023

জেলাশাসক এবং জেলাসমাহর্তার কার্য  
পশ্চিমবর্ধমান  
জেলাশাসকের আইন বিভাগ  
ইমেইল - dmpaschimbardhaman@gmail.com  
ফোননম্বর- 0341-2254545  
ফ্যাক্সনম্বর- 0341-2254242



Office of the District Magistrate & Collector  
Paschim Bardhaman  
LAW Section of the DM  
Email-dmpaschimbardhaman@gmail.com  
Phone No- 0341-2254545  
Fax No- 0341-2254242

Memo. No:- 526 / XLVI / LAW / DM-2023

Dated:- the Asansol, 06.11.2023

To  
The Commissioner of Police  
Asansol Durgapur Police Commissionerate  
Office of the Commissioner of Police  
Evelyn lodge, G.T. Road, Kumarpur,  
Asansol-713304 Purba Bardhaman  
West Bengal, 713101

**Sub:-** Require status report in OA 161/2023/EZ (In Re: "Boy buried alive while illegally mining coal" News item published in Newspaper "The Times of India" Dated October 18, 2023, Kolkata), before the Hon'ble National Green Tribunal, Eastern Zone.

Sir,

With reference to the subject noted above, please find enclosed hereto the copy of the Order dated 18/10/2023 passed by Ld. N.G.T., KOL, EZ, which will speak for itself.

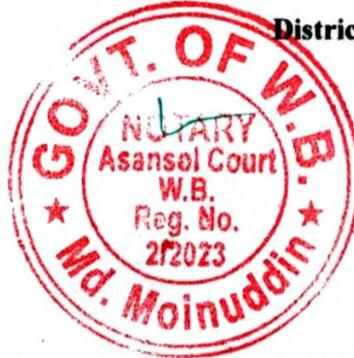
Accordingly, you are hereby requested to let this Office know as to whether any investigation has been caused, followed by lodging of any F.I.R. and results, if any has been reached on account of initiating any investigation.

You are further requested to kindly make it convenient to arrange communication of the dossier with regard to the aforesaid, available so far at your end.

Yours faithfully

Encl: - As stated above.

District Magistrate & Collector,  
Paschim Bardhaman



22 NOV 2023



**OFFICE OF THE COMMISSIONER OF POLICE  
ASANSOL - DURGAPUR**

(TELEFAX - 0341 2257260), Email - cpadpc@gmail.com

Memo No. 201 /RO(HC) /ASN-DGP.

Dated 09 /11/2023.

To  
The District Magistrate,  
Paschim Bardhaman  
Asansol-713305.

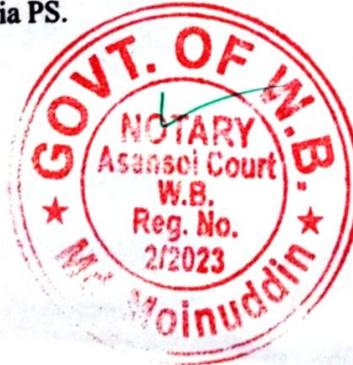
Sub.: Status report in OA 161/ 2023/ EZ (In Re : Boy buried alive while illegally mining coal" News item published in Newspaper " The Times of India " Dated October 18,2023, Kolkata) before the Honble National Green Tribunal, Eastern Zone Bench , Kolkata.

Ref.: Memo No. 523/XLVI/ Law /DM-2023, Dated 06.11.2023.

In regard to above mentioned Memo No., status report has been asked from OC Jamuria PS, attached herewith which is self explanatory.

This is favour of your kind perusal.

Encl.: Enquiry report of OC Jamuria PS.



Commissioner of Police,  
Asansol -Durgapur.

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The learned Commissioner of Police,  
Asansol-Durgapur Police Commissionerate.

Through: I/C Legal Cell, ADPC

Ref: OA No. 161/2023/EZ, In Re: "Boy buried alive while illegally mining coal"

Sub: Action taken report

Respected Sir,

With due respect I, the Officer-in-Charge of Jamuria PS beg to submit this report over the captioned subject matter as under:

On 18.10.2023 Shri Siddarth Haridas Wele, manager, SSI, OCP, ECL lodged a written complaint to the effect that on 17.10.2023 at about 09:00 hrs. some unknown villagers of the surrounding area of SSI OCP gathered in the South-East corner of the mine, where OB particles had been dumped and they had trespassed into the area illegally and forcefully to collect coal from dumping particles. It was further stated that at about 10:00 hrs. stone chunk slid from the upper area, resulting grievous injury to one minor boy who succumbed to the injury at Asansol District Hospital.

Based on the aforesaid complaint Jamuria PS Case No. 472/2023 dated 18.10.2023 u/s. 447/379/511/304A IPC was registered and investigation was entrusted to SI Avijit Singha Roy attached to Sripur IC under Jamuria PS.

During investigation SI Avijit Singha Roy visited the PO, prepared rough sketch map with index, examined available witnesses and recorded their statements u/s. 161 of Cr.P.C.

Inquest over the dead body of the deceased boy was performed by ASI Manojit Paul attached to Asansol(South) PP under Asansol(South) PS in Asansol(South) PS UD Case No. 549 of 2023 dated 17.10.2023 and thereafter post mortem examination of the victim by was done at Asansol District Hospital, where the Autopsy Surgeon opined "Death was due to the effect of injuries sustained as described above. Antemortem in nature."

The investigation of the case is going on and on its completion report in final form will be forwarded to the jurisdictional Magistrate.

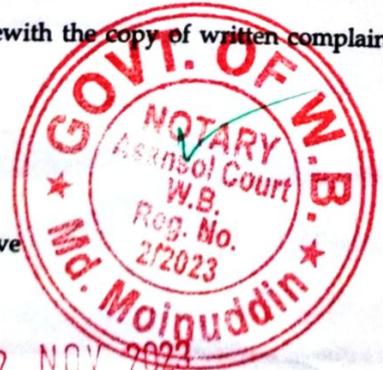
Investigation has so far revealed that on the fateful day the victim boy along with others had gone to the spot being OB of SSI OCP where soil had been kept dumped. While the victim boy was digging the soil dump with expectation of having small pieces of coal which might have been dumped with soil, one big chunk of stone slid over the victim boy and the victim boy sustained injury and subsequently he succumbed to such injury.

I further submit that I have perused the news articles mentioned in the order sheet dated 18.10.2023 but I emphatically deny the allegation made therein to the effect that there is any illegal collection of coal from the mine. It is also submitted that the area falls under the jurisdiction of ECL and CISF personnel are deployed to have round the clock surveillance. In the event any pilferage of coal or illegal mining is reported or otherwise come to the knowledge of the police, prompt action is taken.

I am enclosing herewith the copy of written complaint, formal FIR, PM report for your Honour's kind perusal.

With regards,

Encl: As stated above



22 NOV 2023

Yours faithfully

*[Signature]*  
08/11/23

SI Rajsekhar Mukhopadhyay  
Officer-In-Charge  
Jamuria Police Station  
Asansol-Durgapur Police

DR-7656/7 11/23

Govt. of West Bengal  
Office of the Superintendent,  
Asansol District Hospital, Asansol Health District

S.B. Goral Road, P.O. & P.S. - Asansol (S), PIN - 713301  
Ph. No. : 0341 - 2304040, E-mail : asansoledh@gmail.com

To  
The O/C, Asansol South P.S.  
Sir,  
One Person



Brought Dead SL No. 10979

Information of Brought Dead Case

375

Name ..... Sudip Tudu .....  
S/o, D/o, W/o ..... Mangal Tudu ..... Age 14 Sex Male  
Resident of Vill: ..... Upar Joba ..... P.O. Bogra  
P.S. Jamuria Dist. Pas. B.W.D. State W.B.

has been BROUGHT DEAD to emergency room of DISTRICT HOSPITAL, ASANSOL

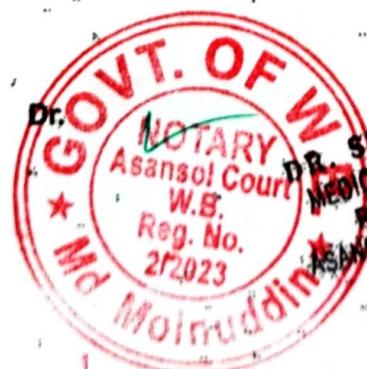
at ..... 11:15 Am ..... on ..... 17/10/23 .....  
by ..... Ashis murmu ..... S/o, D/o, W/o Surya murmu  
of Vill ..... - DO - ..... P.O. - DO -  
P.S. - DO - Dist. - DO - State - DO -

Mobile No. 9614533545

at ..... 11:15 Am ..... on ..... 17.10.23 .....

Please arrange for Inquest and autopsy. Rec. 17/10/23 on 12:55 V/D case no - 547

Thanking you,



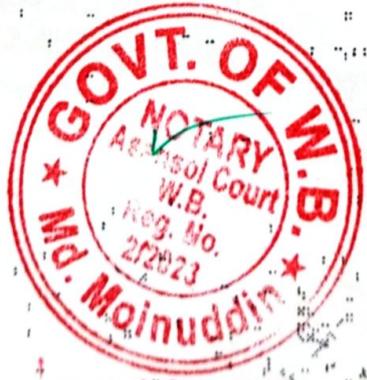
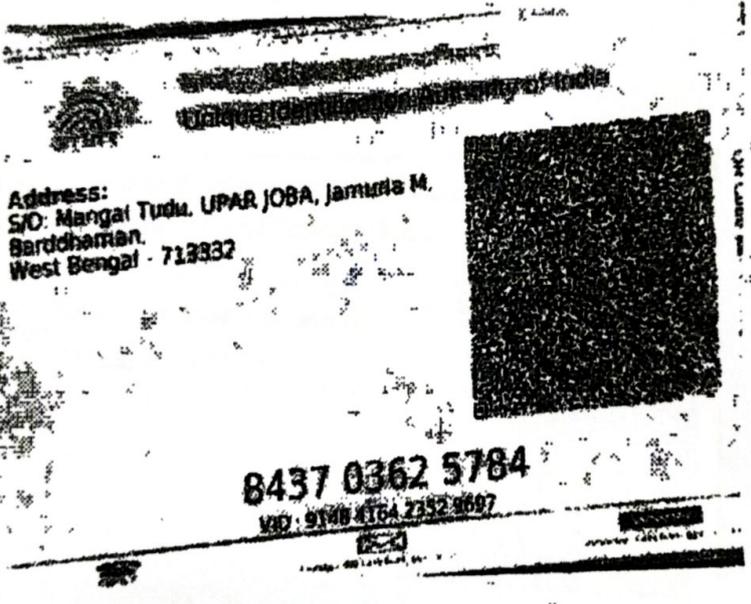
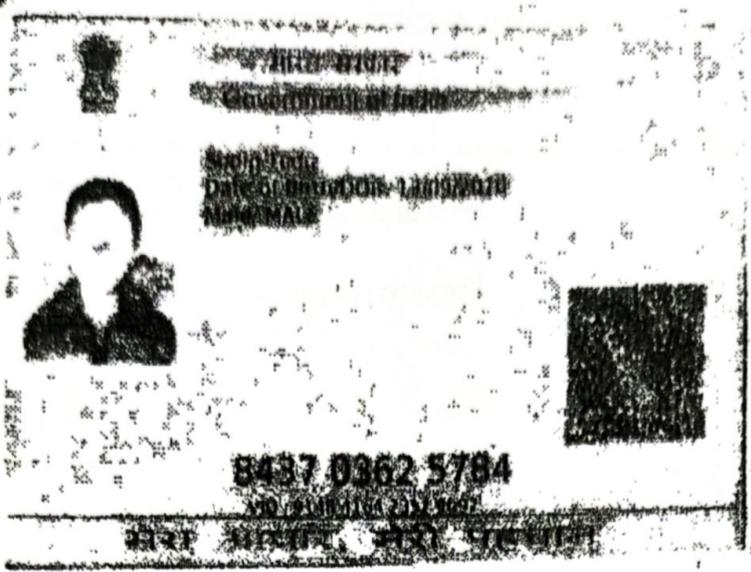
DR. SOLEKHA MAJI  
MEDICAL OFFICER  
Reg. No. 49486  
ASANSOL DISTRICT HOSPITAL

EMO (on duty)  
Asansol District Hospital  
Asansol Health District

22 NOV. 2023

*(Signature)*

*cut neji*

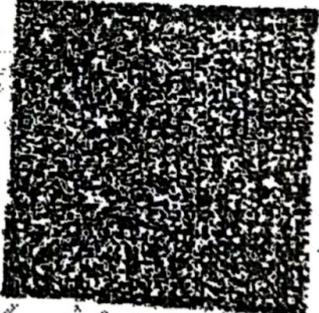


27 NOV 2023


  
 Government of India
   
 Sanatan Tudu
   
 Date of Birth/DOB: 14/10/1994
   
 Male/MALE
   

  
**3324 1550 0995**
  
 VID: 9199 0060 2938 0280
   
**मेरा आकार, मेरी पहचान**


  
 Unique Identification Authority of India
   
 Address:
   
 S/O Sanatan Tudu, Upor jobs, Jamuria M,
   
 Bardhaman,
   
 West Bengal - 713332
   

  
**3324 1550 0995**
  
 VID: 9199 0060 2938 0280
   
 8-3

GOVT. OF W.B.
   
 NOTARY
   
 Asansol Court
   
 W.B.
   
 Reg. No.
   
 2/2023
   
 M. Moinuddin

22 NOV 2023

भारत सरकार  
Government of India

Ashis Mukta

DOB: 09/10/1989

MALE

9260 0853 1447

मेरा आधार मेरी पहचान

GOVT. OF W.B.  
NOTARY  
Asansol Court  
W.B.  
Reg. No.  
272023  
Moinuddin

22 NOV 2023



FORM-5572

REF. ASANSOL SOUTH P.S. U/O CASE NO. 549/23

CHALLAN FOR USE WHEN A DEAD BODY IS SENT FOR EXAMINATION

(P.R.B. FORM NO. 54 WIDE RULE 252)

DT. 14/10/23

SUDI P TODU (19) Hindu  
S/O - MANGAL TODU

Name & Caste Of Deceased

Sex & Age

Residence

Where Body Was Found

Date & Hour Of Despatched & Distance From Place Of Postmortem

Means Of Despatch

Name & Identifying Police Officer

Marks On The Body

Cause Of Death As per Request

Remarks, What Clothes & Articles Were Sent Herewith The Body

Male - 19yrs.

Upay Jaba, Jamuria, M,  
Bardhaman, West Bengal - 713332.

At Asansol Dist Hospital Police Morgue

14/10/23  
at - 13.50 hrs.

By Dom

of 2159 Saitesh K,  
Mishra,

Forwarded the dead body of the deceased namely

Sudip Todu 19yrs Hindu  
Upay Jaba, Jamuria, M, Bardhaman, West Bengal

Along with all connected papers through

of 2159 - Saitesh K, Mishra before

the Superintendent Asansol District Hospital for holding P.M Examination to ascertain the actual cause of death. The Dead Body of the deceased may kindly be preserve as per Govt. rules / handed over to

Decided cause. Some Rule.

Site: P.M Examination & over.

SUBMITTED



22 NOV 2023

খালি শালিষ্ঠ বি মিশ্র

Investigation report under Section 174 CRPC

Case No. 0456  
Location Asansol South.

Dist : Asansol Durgapur Police Commissionerate

Case / UD Case No. 510/20

Date: 10/10/23

Under Section : 174 Crpc

Case reported on 10/10/23 at 12.55 Hrs

Investigation commenced on 10/10/23 at 13.05 Hrs

Investigation Closed on 14/10/23 at 14.20 Hrs

Deceased identified by Unca. Some Tudu.

১) কিভাবে মৃত্যু হইয়াছে

স্বাভাবিক কারণে মৃত্যু হইয়াছে।  
কোনো আত্মহত্যা নহে।

২) মৃতের নাম, পিতার নাম / স্বামীর নাম এবং ঠিকানা

Sudip Tudu (Mr 19 yrs) Sp- Mangal Tudu,  
Upper Jaba, Jamuria, M, Bardhaman, W-B.  
718332,

৩) ঘটনাস্থল, থানা হইতে দূরত্ব এবং ঘটনাস্থলের যে কোন স্থায়ী বস্তু হইতে দূরত্ব এবং কোন দিকে

At the South

৪) মৃত ব্যক্তির বর্ণনা

১৩ বছর বয়স, ৫'৩" উচ্চতা, সাদা ত্বক, স্বাভাবিক গঠন, শরীরের গঠন স্বাভাবিক, চুল কালো, চোখ কালো, কান স্বাভাবিক, পিঠ স্বাভাবিক, যোনিমালি স্বাভাবিক।

(ক) মৃতের অবস্থান

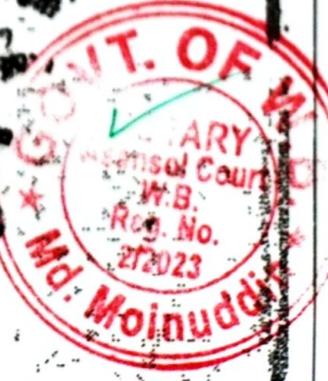
Asansol Dist Hospital Mangur

(খ) মৃতের পরলের পোশাক পরিচ্ছদ

সাদা কালো রঙের কামিজ, সাদা প্যান্ট, সাদা জুতা।

- (গ) বয়স : 13 yrs.
- (ঙ) গায়ের রং : ৬/৭,
- (ছ) মাথা : স্বাভাবিক,
- (ঝ) গোফ : Y
- (ট) গলা : স্বাভাবিক,
- (ড) পেট : স্বাভাবিক,
- (ণ) পা : স্বাভাবিক

- (য) উচ্চতা : ৫'৩" উচ্চতা,
- (চ) শরীরের গঠন : স্বাভাবিক,
- (জ) চুল : কালো কাম,
- (ঞ) চোখ : কালো কাম,
- (ঠ) কান : স্বাভাবিক,
- (টে) পিঠ : স্বাভাবিক,
- (ত) যোনিমালি : স্বাভাবিক



27 OCT 2023

থেকে প্রাপ্ত জিনিসের বিবরণ

30456

মৃতের শরীরে কোথায় কি প্রকার আঘাতের চিহ্ন ও আহার মাপ

৭) ঐ সমস্ত আঘাত কি প্রকার অস্ত্রদ্বারা ঘট হয়েছে

৮) মৃতের শরীরে রক্ত, লাশা, ফেনা, বমি দেখা যাচ্ছে কিনা? দেখা গেলে শরীরের কোন স্থানে

৯) মৃতের সম্পর্কে সাক্ষীদের মতামত

১০) যে স্থানে মৃতদেহ পাওয়া গিয়েছে সেখানে বা তাহার পাশে কোন দড়ি, রাসায়নিক বস্তু বা অস্ত্র দেখা গিয়েছে কিনা

১১) পরিস্থিতি সমূহ যাহাতে ঐ মৃত্যুকে সন্দেহ জনক মৃত্যু বলিয়া ধরা যাইতে পারে

১২) তদন্তকারী অফিসারের প্রাথমিক তদন্ত ও মৃত্যুর সম্পর্কে তাহার অভিমত

১৩) সাক্ষীদের সহি

১) জোন্সি চুডু - ৪৬৫০০১৬৭৪৩

S/Olt - জোন্সিভিব চুডু

২) উপর জব্বা জোন্সি চুডু

৩) Ashis Munir

Sumit Munir

Ullah 30th January

৪) ১১৪৩ ৩২

৫) ১১৪ ৫ ৪৩৫ ৫৩

১) মৃতদেহে মৃত্যু হওয়ার কারণ নির্ণয়, মৃতদেহে মৃত্যু হওয়ার কারণ

২) মৃতদেহে মৃত্যু হওয়ার কারণ

৩) মৃতদেহে মৃত্যু হওয়ার কারণ

৪) মৃতদেহে মৃত্যু হওয়ার কারণ

৫) মৃতদেহে মৃত্যু হওয়ার কারণ

৬) মৃতদেহে মৃত্যু হওয়ার কারণ

৭) মৃতদেহে মৃত্যু হওয়ার কারণ

৮) মৃতদেহে মৃত্যু হওয়ার কারণ



তদন্তকারী অফিসারের সহি এবং মীল

৩০/১/২০২৩

22 NOV 2023



Form No.5372

POST - MORTEM REPORT

(P.R.B. From No 55-Vide-Rule 284)  
PMR.No. 1006/23, dated: 17.10.2023

STATION: ADH, ASANSOL

Ref: ASANSOL(S) PS, U.O. Case No: 549/23 dated: 17.10.2023

Name, sex, age, caste	Whence brought - Village & Thana	Name of constable by whom brought & names of relatives accompanying	Date & hour of			Information furnished by police	By whom identified before the medical officer
			Dispatch	Arrival at dead house	EXAMINATION		
SUBIR KUMAR A/O Mangal Mukherjee, 17 years, Male, Hindu Upar/Job, Jangal M. P.S. - Jangal, Paschim Bardhaman.	Brought dead on 17.10.2023 at 11:15 AM Sl. No. - 375 ADH	C/2159 Shallesh kr. Mishra, Asansol (S) PS.	17.10.23 11.50 hrs.	HAFEN REG. 17.10.23 02:40 PM.	07.08.23 02:55 PM 19 04.00 PM	AS PER INQUEST REPORT	C/2159/Police Kumar Mishra, Some Taha, District

Length - 47" W - 39 kg N.B. - Observed the state of all the organs & when no disease or injury is found write "Healthy"

I - EXTERNAL APPEARANCE	1. - Condition of subject - stout, emaciated decomposed etc.	2. - Wounds - position, size, character	3. - Bruises - position, size and nature	4. - Marks of ligatures on neck, dissection etc.
	One male dead body, average built, swarthy complexion, wearing red colored full vest & black-white colored half pant. Rigor mortis developed over the upper limb, not yet developed over the lower limb. Post mortem staining fixed over the dependent part of the back except the places of contact flattening. B/L pupil dilated & fixed.		i) Graze abrasion of size 8cm x 6cm present over right inguinal region of posterior abdominal wall. ii) On cut, diffuse extravasation of blood of size 18cm x 10cm present over anterior thoracic wall along the midline. iii) Comminuted fracture present over left femur bone at places with diffuse extravasation of blood over the surrounding tissues. ***	

II - CRANIUM AND SPINAL CANNAL	1. - Scalp - skull and vertebrae	2. - Membrane	3. - Brain & Spinal Cord - [The spinal canal need not be examined unless any indication of disease or injury exists.]
	Scalp: Pale. Skull & vertebrae - Intact.	Pale.	Brain - Pale. Spinal cord - Healthy.

III - THORAX	1. - Walls, ribs & Cartilages	2. - Pleurae	3. - Larynx & Trachea	Right lung	Left lung	Pericardium	Heart	Vessels
	Walls - As described. Ribs & cartilage - Intact.	Pale.	Mucus mem - Pale.	Both lungs pale.		Pale.	Pale.	Pale.

IV - ABDOMEN	1. - Walls	2. - Peritoneum	3. - Mouth, Pharynx & esophagus	4. - Stomach & its contents	5. - Small intestine & its contents	6. - Large intestine & its contents
	Pale.	Pale.	Mucus membrane - Pale.	Pale. Contains mucoid fluid.	Pale. Contains faeces & gas.	

MUSCLES, BONES AND JOINTS	7. - Liver	8. - Spleen	9. - Kidneys	10. - Bladder	11. - Organs of generation external & internal
	Pale.	Pale.	Both kidneys pale.	Pale & empty.	Healthy.

MUSCLES, BONES AND JOINTS	1. - Injury	2. - Disease or deformity	3. - Fracture	4. - Dislocation
	As described.	Not detected.	As described.	Nil.

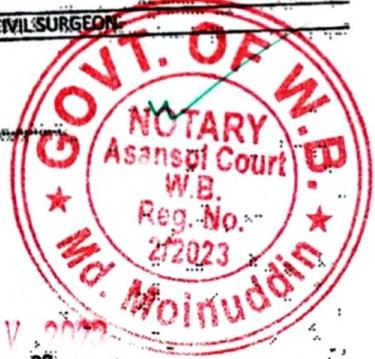
\*\*\*  
All the injuries were fresh & show evidences of vital reactions.  
No other injuries could have been detected even after careful examination & dissection.

OPINION OF THE MEDICAL OFFICER AS TO THE CAUSE OF DEATH.

N.B. - In the case of wounds note whether there is any indication of the wounds being homicidal, suicidal or otherwise.  
Death was due to the effects of injuries sustained as described above.  
Antemortem in nature.  
Approx. time since death: 06 - 12 hours.

REMARKS BY CIVIL SURGEON

Civil Surgeon of



DR. SUVANTRAY  
DR. SUVANTRAY  
MD. FORENSIC MEDICINE  
M. O. SPECIALIST MEDICO-LEGAL

The day of 22 NOV 2023



FIRST INFORMATION REPORT

No. 6772

First Information Report of a cognizable crime reported under section 154 Cr. P.C. at P.S.

Dist. Jammu Sub-Divn. Jammu Year 2023 PIR No. 472/23 Date 18/10/23

(i) Act. G.P.C. Sections 447/379/511/304A Sections

(ii) Act. Sections (iv) Other Acts & Sections

(a) General Diary Reference: Entry No. 1191 Time 19:45 hrs

(b) Occurrence of Offence: Day Tuesday Date 17/10/23 Time at about 9:00 hrs

(c) Information received Date 18/10/23 Time 19:45 hrs

G.D. No. 1191 at the Police Station.

Type of Information: Written/Oral Written: Type

Place of Occurrence: (a) Direction and Distance from P.S. West Side 8 K.M. approx

(b) Address SSI OCP, Shiv Danga P.S. Jammu Dist. Paschim Buxhera Beat No. 71 NO-28

(c) In case outside limit of this Police Station, then the name of P.S. District

6. Complainant/Informant: (a) Name S. L. Haridas wife (9434795620)

(b) Father's/Husband's Name Lt. Haridas P. wife

(c) Date/Year of Birth not mentioned

(d) Nationality Indian

(e) Address Manager SSI OCP, Shiv Danga Po - Nishkesh-7133 Paschim Buxhera P.S. Jammu Dist.

7. Details of known/suspected/unknown/accused with full particulars (Attach separate sheet, if necessary) Unknown miscreant

Reasons for delay in reporting by the Complainant/Informant

8. Particulars of properties stolen/involved (Attach separate sheet, if required)

9. Total value of properties stolen/involved

10. Inquest report/U.D.: Case No., if any

11. FIR Contents (Attach separate sheets, if required) The original written complaint of the complainant which is treated as FIR is attached herewith.

12. Action taken since the above report reveals commission of offence(s) w/s. G.P.C. 447/379/511/304A

registered the case and took up the investigation directed by S. J. Singh Roy of Sri. P. S. Jammu. He took up the investigation transferred to P.S. on point of jurisdiction. FIR read over to the Complainant/Informant admitted to be correctly recorded and a copy given to the Complainant/Informant free of cost.

Signature/Thumb Impression of the Complainant/Informant: Islan Original written Compl. Signature of the Officer-in-Charge, Police Station with Name: Minthu Jalla Rank: Station Officer, Jammu P.S. Jammu Police Station Date: 18/10/23



# ECL



ईस्टर्न कोलफील्ड्स लिमिटेड  
**Eastern Coalfields Limited**  
 (कोल इंडिया की एक अनुषंगी)  
 (A Subsidiary of Coal India Limited)  
 (भारत सरकार का एक उपक्रम)  
 (A Govt. of India Undertaking)

Office of the Manager, SSI Colliery  
 Shirdanga, PO- Nughu, Pin- 713370  
 Dist- Paschim Burdwan (WB)

Ref No: MGR/SSI/Fir/2023/432

Dated: 17<sup>th</sup> Oct 2023

To,  
 The Officer In-Charge  
 Sripur VC

Sub: F.I.R.

Dear Sir,

With due respect I beg to state you that On 17-10-2023 at about 09.00 Hrs some unknown Villagers of the surrounding Area of the SSI OCP gather in the South-East corner of the Mine, where in OB Particles has been dumped, they trespassed into the area illegally and forcefully to collect Coal from dumped particles. Suddenly at about 10:00 Hrs stone chunk slid from the upper area, resulting grievous injury to one minor boy who succumbed to his injury at Asansol, District Hospital.

I, therefore request you to take appropriate legal action against the unknown miscreant's who trespassed illegally and using force to stole Govt. Property.

Yours faithfully

*Received on 18.10.23 at his  
 & forwarded to OC Jamuria PS  
 for started a specific case  
 as per law.*

*[Signature]*  
 18/10/23  
**VC Sripur VC**  
 P.S. - Jamuria  
 Dist. - Burdwan

**SIDDARTH HARIDAS WELE**  
 S/O Late Haridas P Wele  
 Mobile: 9434795620

**Manager**  
**SSI OCP**  
**Asansol C**  
**W.B.**  
**Reg. No.**  
**27023**  
**Moinuddin**  
**17 NOV 2023**

*Received on 18/10/23 at 19:45  
 and started Jamuria P.S. Case  
 no- 472/23 of 18/10/23 of 447/372  
 511/304A 9PC*

*[Signature]*  
 18/10/23